COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 140 OF 2015 &</u> IA NO. 263 OF 2016 & IA NO. 491 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaipur Metro Rail Corpn. Ltd.Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission

& Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr.Nishant Kumar Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Ms. Pooja N. for R-2 to R-4

<u>ORDER</u>

The learned counsel appearing for the Respondent No.2 to R-4 submitted that there is bereavement in the family of the leading counsel and requests for some time.

Submissions made by the learned counsel appearing the Respondent No.2, as stated supra, are placed on record.

Accordingly, at the request of the learned counsel appearing the Respondent No.2 to R-4, post this matter on <u>26.02.2019.</u>

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member